

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-51/1997/8444 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati the ^{4/r} 26 September, 2022.

Sub: **Civil vacation.**

Ref:- Your letter No.DJB/6025(E) dated 22.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission from the evening of 01.10.2022 till the morning of 19.10.2022**, as prayed for. The Addl. District & Sessions Judge, Barpeta and in his absence the Addl. Sessions Judge cum Special Judge, POCSO, Barpeta and in his absence the next senior most Judicial officer of the Barpeta Judiciary shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/1997/8444-8444(A)/A, dated , 26-09-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)